

**IN THE HIGH COURT OF JUDICATURE AT PATNA  
CRIMINAL APPEAL (DB) No.71 of 2000**

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Sk. Kausher and Ors ... .. Appellant/s  
Versus  
State Of Bihar ... .. Respondent/s

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**Appearance :**

For the Appellant/s : Mr.  
For the Respondent/s : Mr. Manish Kumar No2, APP

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**CORAM: HONOURABLE MR. JUSTICE NANI TAGIA  
and  
HONOURABLE MR. JUSTICE SUNIL DUTTA MISHRA  
ORAL ORDER**

**(Per: HONOURABLE MR. JUSTICE NANI TAGIA)**

4      20-01-2026                      None appears on behalf of the appellants, however,  
learned A.P.P. for the State is present.

2. Pursuant to order dated 19.11.2025, a report dated 09.01.2026 regarding living status of the appellants has been received from the Superintendent of Police, West Champaran, Bettiah stating that appellants, namely, Sk. Kausher, Manindra Mishra and Bhushan Mishra are alive.

3. Registry is directed to prepare paper-book to enable hearing of the appeal.

4. List this appeal immediately after preparation of paper-book.

**(Nani Tagia, J)**

rakhi/-

**( Sunil Dutta Mishra, J)**

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